

ITEM NO.111

COURT NO.11

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1948/2013

PREM KISHORE . & ORS.

Appellant(s)

VERSUS

BRAHM PRAKASH . & ORS.

Respondent(s)

Date : 22-02-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s)

Mr. Mohan Pandey, AOR

Mr. Pawan Kumar Tripathi, Adv.
Mr. C M Diwedi, Adv.
Mr. Scv Vimal Pani, Adv.
Mr. Kunwar Siddharth Singh, Adv.
Mr. Js Maratha, Adv.
Mr. Rahul Maratha, Adv.
Mr. Ashutosh Chaturvedi, Adv.
Mr. Ikshit Singhal, Adv.
Mr. Chandrakant Sukumar Sarkar, Adv.
Mr. Jeetendra Kumar, Adv.
Mr. Anil Kumar Sagar, Adv.
Mr. Vipin Sandu, Adv.
M/S. Mukesh Kumar Singh And Co., AOR

For Respondent(s) Mr. Ajay Kumar Talesara, AOR

Mr. Jamshed Bey, Adv.
Mr. Parvinder Chauhan, Adv.
Mr. Mudit Talesara, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

To be listed after two weeks.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR